

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 18

IA 32/2024 CA 65/2024 (NEW IA) CA 212/2023 MA 3002/2019

In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 12.03.2024

NAME OF THE PARTIES: UNION OF INDIA V/s INFRASTRUCTURE
LEASING & FINANCIAL SERVICES LTD.

Section 241-242 of the Companies Act, 2013

ORDER

Mr. Aditya Sikka, Advocate a/w Ms. Onshi Jakhar, Advocate appeared for the Union of India.

IA No. 32/2024 & 65/2024 –

1. Ms. Prachi Dhanani, Rohini Jaiswal, Saloni Vyas i/b Veritas Legal appeared for the Applicant in IA No. 65/2024.
2. Union of India is directed to file reply before the next date of hearing by serving advance copy to the Applicant at least two days before the next date of hearing.
3. List this matter on **15.04.2024** for hearing.

MA No. 3002/2019 –

1. Counsel Siddharth Joshi a/w Mr Devesh Juvekar, Ms Kavita Brid- Chavan, Ms Unnati Vijay and Ms Honey Chandnani I/b Rajani Associates appeared for the Applicant.
2. Learned Counsel for the Applicant seeks some time to place on record additional affidavit pursuant to a liberty granted by this Bench.

3. List this matter along with CA No. 212/2023 on **26.03.2024** for hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Sapna